

को बचाया जा सके। ...**(व्यवधान)**... मैं अभी गंगानगर गया था और गंगानगर में भी मैंने देखा कि वहां पर 25 से 45 वर्ष के युवा नशे की लत में अपना जीवन बरबाद कर रहे थे। ...**(व्यवधान)**... ऐसे कैप चल रहे हैं, जिनमें नशा मुक्त करवाने के प्रयास किए जा रहे हैं। इस प्रकार की कई संस्थाएँ हैं, जो इस प्रकार के प्रयास कर रही हैं कि इस नशे से उन बच्चों और युवाओं को बचाया जा सके। ...**(व्यवधान)**... यह चिंता आज देश के सभी लोगों को है। मैं विशेष रूप से हमारे देश के प्रधानमंत्री आदरणीय नरेन्द्र मोदी जी को धन्यवाद देना चाहूँगा, जिन्होंने 15 अगस्त, 2020 को सामाजिक न्याय और अधिकारिता मंत्रालय द्वारा नशीले पदार्थों के दुरुपयोग से निपटने के लिए एक अम्बेला स्कीम का शुभारंभ किया था। ...**(व्यवधान)**... आपको पता है कि 372 जिलों में इसको क्रियान्वित किया गया। 3.34 करोड़ युवा, 2.22 करोड़ महिलाएँ और लगभग 10.47 करोड़ से अधिक लोग इससे प्रभावित हैं। यह बहुत बड़ी चिंता का विषय है। ...**(व्यवधान)**... इसके लिए सरकारी प्रयास तो किये जा रहे हैं। सरकार तो प्रयास कर रही है। लगभग 8,000 से अधिक मास्टर स्वयं सेवकों को लगाया गया है, जो इसके लिए लोगों को इस प्रकार का प्रशिक्षण दें, जिससे वे युवाओं को इससे बचाने का काम करें। ...**(व्यवधान)**... सरकार अपने स्तर पर तो काम कर रही है, लेकिन मैं यह भी चाहूँगा कि हम सबको मिलकर इस नशा प्रवृत्ति को रोकने के लिए सकारात्मक प्रयास करने चाहिए। ...**(समय की घंटी)**... मैं यह भी निवेदन करना चाहूँगा कि पुलिस अपने हिसाब से तो काम कर रही है, लेकिन इसमें कठोर दंड का प्रावधान किया जाना चाहिए। ...**(समय की घंटी)**...

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Madan Rathore: Shri Jose K. Mani (Kerala), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri Haris Beeran (Kerala), Dr. John Brittas (Kerala) and Shri Rambhai Harjibhai Mokariya (Gujarat).

The next speaker is Shrimati P.T. Usha- Request to amend DOPT Sports Casual Leave Order dated 16.07.1985.

Need to amend the DOPT Sports Casual leave order dated 16.07.1985

SHRIMATI P.T. USHA (Nominated): Respected Chairman Sir, I want to express my gratitude to various Ministries, Public Sector Undertakings and Departments of the Central Government for prioritising sports quota recruitment. ...*(Interruptions)*...

MR. CHAIRMAN: One minute, ...*(Interruptions)*... Interest of the farmers is not served by sloganeering or crocodile tears; maintain decorum. ...*(Interruptions)*... I know it. ...*(Interruptions)*... You are only politicising it. ...*(Interruptions)*... You do not want

solution. ...(*Interruptions*)... No, you do not want solution. Nothing is going on record. ...(*Interruptions*)... *Kisan* is your last priority. ...(*Interruptions*)... One minute, please listen to me. Can you hear me? ...(*Interruptions*)... यह क्या हो रहा है? ...(**व्यवधान**)... Take your seat. Please go to your seat. I will tell you. ...(*Interruptions*)... I will tell you right now. What is this? Please take your seat. ...(*Interruptions*)... I will be forced to name and make very strong comments. ...(*Interruptions*)... यह क्या हो रहा है, क्यों ड्रामा कर रहे हो? ...(**व्यवधान**)... ड्रामा कर रहे हो? ...(**व्यवधान**)... Nothing but drama, ...(*Interruptions*)... I do not want drama. ...(*Interruptions*)... Yes, Shrimati P.T. Usha.

SHRIMATI P.T. USHA: Sir, I want to express my gratitude to the various Ministries, Public Sector Undertakings and Departments of the Central Government for prioritising sports quota recruitment. ...(*Interruptions*)...

MR. CHAIRMAN: Nothing else is going on record. ...(*Interruptions*)...

SHRIMATI P.T. USHA: It is heartening to witness the support extended to our talented sports persons facilitating their inclusion in various Government organisations. While acknowledging the positive steps taken, I would like to draw your attention to a critical matter that requires consideration for continued benefit of sports persons' recruitment through sports quota. ...(*Interruptions*)...

MR. CHAIRMAN: I will take after this. ...(*Interruptions*)... Ask them to go back. ...(*Interruptions*)... Ask them to sit on their seats; I will take it up after some time. ...(*Interruptions*)...

SHRIMATI P.T. USHA: The existing policy outlined in DoPT Office Order dated 16.07.1985 restricting Special Casual Leave to thirty days appears to be inadequate for proper training and development of these athletes. ...(*Interruptions*)...

MR. CHAIRMAN: Ask them to go to their seats. ...(*Interruptions*)... It is only after they go to their seats. ...(*Interruptions*)... They have to go back to their seats. ...(*Interruptions*)... They have to go to their seats. ...(*Interruptions*)...

SHRIMATI P.T. USHA: Such a restrictive policy has led numerous sports persons to either halt their sports career or withdraw from active sports, despite having the potential to excel in sports. ...*(Interruptions)*...

MR. CHAIRMAN: I hereby name, यह क्या कर रहे हैं? ...**(व्यवधान)**... बैठिए। ...**(व्यवधान)**...

SHRIMATI P.T. USHA: I would like to draw your attention... ...*(Interruptions)*...

MR. CHAIRMAN: I will take it up. First you go to your seats. ...*(Interruptions)*... Go to your seats first. ...*(Interruptions)*... First go to your seats. ...*(Interruptions)*... If you do not go to your seats, I know how to deal with the situation. Go to your seats, go to your seats. ...*(Interruptions)*... मैं बता रहा हूँ, सुनिए। ...**(व्यवधान)**... Hon. Members, I had the occasion, and listen to me carefully. We did not work for five days. During those five days, Rule 267 notices were given, not a single one was regarding farmers. Now, there are crocodile tears. ...*(Interruptions)*... No, not given. No, not given. I am aware of it. ...*(Interruptions)*... You had not given. ...*(Interruptions)*... It is given only now. I will allow Shri Pramod Tiwari after she concludes, बैठिए। ...**(व्यवधान)**... I will allow after Shri Dinesh Sharma. ...*(Interruptions)*... Shrimati P.T. Usha, please continue.

SHRIMATI P.T. USHA: Respected Chairman Sir, I want to express my gratitude to the various Ministries, Public Sector Undertakings and Departments of the Central Government for prioritising sports quota recruitment. ...*(Interruptions)*... It is heartening to witness the support extended to our talented sports persons facilitating their inclusion in various Government organisations.

MR. CHAIRMAN: No; I will not allow this. I will not allow you.

SHRIMATI P.T. USHA: While acknowledging the possible steps taken, I would like to draw your attention to a critical matter that requires consideration for continued benefit of sports persons recruited through the sports quota. ...*(Interruptions)*... The existing policy outlined in DoPT Office Order dated 16.07.1985, restricting Special Casual Leave to thirty days appears to be inadequate for proper training and development for these athletes.

Such a restricted policy has led numerous sportspersons to either halt their sports career, or, withdraw from sports despite having potential to excel in sports. I

would like to draw your attention to the special policy implemented by the Indian Railways which recognizes the need for continued training and development of sportspersons. The Indian Railways offer Special Casual Leaves and incentives, such as, cash awards, out-of-turn promotions, and increments to meritorious athletes to boost their morale. I propose that the DoPT order, dated 16/07/1980 be suitably amended.

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shrimati P.T. Usha: Dr. John Brittas (Kerala), Shri Jose K. Mani (Kerala), Shri Niranjan Bishi (Odisha), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), and Shri Dhananjay Bhimrao Mahadik (Maharashtra).

Need to address the Issues related to environmental protection

डा. दिनेश शर्मा (उत्तर प्रदेश): माननीय सभापति महोदय, मुझे पर्यावरण संरक्षण से जुड़े मुद्दे को सदन के समक्ष उठाने की अनुमति प्रदान करने के लिए मैं आपका आभार व्यक्त करता हूं। महोदय, पृथ्वी के अस्तित्व को बनाए रखने के लिए जल, वायु और पर्यावरण का संरक्षण अत्यंत आवश्यक है। वर्तमान में हम ऐसे समय से गुजर रहे हैं, जहां पर्यावरण से जुड़े गंभीर संकट उत्पन्न हो रहे हैं। ये संकट हमारी जीवन शैली औद्योगिक प्रदूषण और अनियंत्रित शहरीकरण के कारण और अधिक जटिल हो रहे हैं। विशेष रूप से जल संकट की स्थिति चिंताजनक है। विश्व के कुल पेयजल का चार प्रतिशत हिस्सा ही भारत में बच्चा है, जबकि जनसंख्या विश्व की जनसंख्या के कुल 70 प्रतिशत भारत की है। इससे स्पष्ट है कि भारत में जल संसाधन बहुत सीमित हैं और उन पर अत्यधिक दबाव है। इसके अतिरिक्त जल संसाधनों का अति उपयोग और उपेक्षा के कारण पीने योग्य जल का स्तर निरंतर घट रहा है, जिससे भविष्य में जल संकट और गहरा हो सकता है। इसी प्रकार वैश्विक ताप वृद्धि, ग्लोबल वार्मिंग का प्रभाव हमारे पर्यावरण संतुलन पर भी गंभीर रूप से पड़ रहा है। जलवायु परिवर्तन के कारण वर्षा, सर्दी और गर्मी का सामान्य चक्र असामान्य हो गया है। अब सर्दी के समय भी गर्मी का अनुभव होता है और वर्षा के मौसम में सूखे की स्थिति उत्पन्न हो जाती है। इस बदलते मौसम का सीधा प्रभाव न केवल फसलों पर पड़ रहा है, बल्कि जीवन की विविधता में भी संकट है। अनेक वन्यजीव विलुप्ति की कगार पर हैं और पारिस्थितिकी तंत्र का संतुलन गंभीर रूप से बिगड़ रहा है। इन चुनौतियों से निपटने के लिए हमें ठोस कदम उठाने होंगे। जल संरक्षण के लिए जल संचयन को बढ़ावा देना चाहिए, जिससे जल स्रोतों का पुनर्भरण हो सके। इसके अतिरिक्त अंधाधुंध वृक्षों की कटाई पर रोक लगाना चाहिए, अधिक से अधिक वृक्षारोपण करना चाहिए, ताकि वायुमंडल में ऑक्सीजन का संतुलन बना रहे और पर्यावरण संतुलित रहे। हमें अपनी दिनचर्या में छोटे-छोटे बदलाव करके जल और पर्यावरण की